

DIVISION BENCH
COURT - II

O-229

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/57(KB)2023
IN
C.A.(CAA)/16(KB)20233

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI ARVIND DEVANATHAN**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH NOVEMBER, 2023, 10:30 A.M

IN THE MATTER OF	SIDDHARTH TRADECOM PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance (via video conferencing/physically)

Mr. Shashi Agarwal, PCA] For the petitioner

ORDER

1. Ld. Authorized Representative for the petitioner present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List this matter on **14.12.2023**.

**Arvind Devanathan
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**